

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**B.A. No. 1647 of 2021, Cr. M. P. No. 292 of 2020, Cr. M. P. No. 2434 of 2015, Cr. M.P. No. 2510 of 2016 with Cr. M. P. No. 2518 of 2016. C. M. P. No. 139 of 2019, Cr. Appeal (S.J.) No. 646 of 2019, B.A. No. 6526 of 2020, Cr. M. P. No. 1056 of 2011, B.A. No. 11263 of 2020**

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**CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

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Through Video Conferencing

**/23.04.2021**

1. Nobody appears on behalf of the parties.
2. Post these cases on 30.04.2021.

**(Anubha Rawat Choudhary, J.)**

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